| | Name of the | Causausta Dab | 4a TE 14 CM/ | NI ENCINEEDING | DDIVATE LIM | Annexure-7 | | -ti 00 04 20 | 22. List of 64s | kahaldana as | D 00 04 0 | 2022 | | |
|--------------|-------------|---|--------------|----------------|-------------------|----------------|----------------|--------------|-----------------|--------------|------------------|-----------|--------------|--------|
| | Name of the | f the Corporate Debtor: TEJASWINI ENGINEERING PRIVATE LIMITED: Date of Commencemnt of Liquidation: 06-01-2022; List of Stakeholder List of Other Creditors, if any, other than financial creditors and operational creditors | | | | | | | | | on Date: 06-01-2 | 2022 | | |
| | | | | | | | | | | | | | | |
| <u>SI.No</u> | Name of | Details of Claims | | | Details of Claims | | | | Amount of | Amount of | Amount | Amount of | Rema | |
| | Creditor | Received | | | | Admitted | | | | Contingent | any | of Claim | claim | if any |
| | | | | | | | | | | Claim | Mutual dues, | not | under | |
| | | Date of | Amount | Amount of | Nature of | Amount covered | Amount Covered | Whether | % of voting | | that may | Admitted | Verification | |
| | | Receipt | Claimed | Claim Admitted | Claim | by security | by | related | share in | | be set-off | | | |
| | | | (Rs.) | | | interest | guarantee | party? | coc | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | Total | | 0 | 0 | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | |